

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:2494
ANSWERED ON:25.07.2014
MIGRATION OF HEALTH PROFESSIONALS
Azad Shri Kirti (JHA);Kataria Shri Rattan Lal

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government has taken note of migration of a number of doctors, nurses and other health professionals from the country and if so, the details thereof along with the reaction of the Government thereto;
- (b) the number of doctors, nurses and health professionals migrated to other countries during each of the last three years and the current year;
- (c) whether the Government has issued any directions/instructions to the Medical Council of India (MCI) in this regard and if so, the details thereof; and
- (d) the other measures being taken by the Government to check migration of doctors and provide incentives to bring back the Indian doctors, nurses and health professionals working abroad?

Answer

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. HARSH VARDHAN)

(a) & (b): The Government is aware that doctors, nurses and other health professionals migrate to other countries either for pursuing higher studies or for employment. No such data is maintained centrally. However, MCI issues Good Standing Certificate to Indian doctors who wish to serve abroad. The data for last three years is as under:-

| S.No. | Years | Good Standing Certificate issued by MCI |
|-------|---------|---|
| 1. | 2010-11 | 1157 |
| 2. | 2011-12 | 1338 |
| 3. | 2012-13 | 1208 |

(c): No. The Indian Medical Council (IMC) Act, 1956 does not have any provision to stop migration of doctors from the country.

(d): In order to stop migration of doctors working under Government Sector, the following steps have further been taken by the Central Government:

- i. Postgraduate and Graduate medical degrees, when both degrees are obtained from five English speaking countries (US, UK, Canada, Australia and New Zealand) have been recognized in India. Similarly, PG degrees of these five countries are also recognised.
- ii. Pay and allowances of doctors have been enhanced considerably after implementation of the 6th Central Pay Commission
- iii. Enhancement of age limit for appointment/extension/re-employment against posts of teachers/ dean/principal/ director in medical colleges from 65-70 years.
- iv. Assured Promotion Scheme for faculty of Central Government Institutions has been revised to make it more beneficial.
- v. Various allowances available to faculty like Non Practicing Allowance, Conveyance Allowance, Learning Resource Allowance, etc. have been enhanced considerably.